

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Select list of Civil Judge (Junior Division).

- Reference:** 1. Letter No. PSC/DR/KCS(J)/2025 dated 16-05-2026 from the Jammu and Kashmir Public Service Commission.
2. Letter No. 24174/RG/GS dated 26-05-2026 from the Registrar General, High Court of Jammu and Kashmir and Ladakh.

NOTICE

The Department of Law, Justice and Parliamentary Affairs has received a select List for the posts of Civil Judge (Junior Division) from the Jammu and Kashmir Public Service Commission vide Letter No. PSC/DR/KCS(J)/2025 dated 16-05-2026. Thereafter, vide Government Order No. 6639 -JK(LD) of 2026 dated 25-05-2026, the select list has been approved by the Hon'ble Lieutenant Governor in terms of rule 39 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967. The approved select list was forwarded to the High Court of Jammu and Kashmir and Ladakh with the request to place the matter before the Hon'ble Court in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967 for its recommendation to the appointment of selected candidates as Civil Judge(Junior Division).

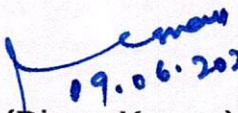
Registrar General, High Court of Jammu and Kashmir and Ladakh vide his letter No. 24174/RG/GS dated 26-05-2026 has conveyed that the Hon'ble Full Court has recommended for temporary appointment of 39 selected candidates as Civil Judges (Junior Division).

Accordingly, the selected candidates as detailed in **Annexure-A** to this notice are hereby informed through the medium of this notice to submit the following particulars/documents in the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat Srinagar within a period of 10 days positively for verification purpose:

J. H. Chahal

- a. Email Address and Mobile number for verification of Character/ Antecedents from Police/CID Headquarters;
- b. Date of Birth Certificate;
- c. Academic Qualification Certificate;
- d. Domicile Certificate; and
- e. Category Certificate (if any).

In case, any candidate fails to submit the aforesaid particulars/documents within the prescribed period of time, it shall be presumed that he/she is not willing to opt for such appointment and shall forfeit the right of appointment without any further notice.


09.06.2026
(Binny Kumar)

Assistant Legal Remembrancer

No. LAW-Jud/81/2026-10


09.06.2026 Dated. 09-06-2026.

Copy to the:

1. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
2. Director, Jammu and Kashmir Judicial Academy, at Srinagar.
3. Director Information, J&K at Srinagar with the request to publish the notice in two leading News Papers both at Jammu and Kashmir province for its wide publicity.
4. Senior Superintendent of Police, Civil Secretariat, Srinagar with the request to allow the newly selected candidates as Civil Judge(Junior Division) in the premises of the Civil Secretariat at Srinagar/Jammu for submission of documents in the Department of Law, Justice and P.A.
5. Private Secretary to Commissioner Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
6. I/C Website, Department of Law, Justice and Parliamentary Affairs.
7. Concerned file.

Annexure-A

S. No.	Name of the Candidate	Parentage	Address	Category
1.	Anshul Lal Sharma	Kuldeep Raj Sharma	Village Pathwal Near Talab Tehsil Hiranagar Dist - Kathua Pin - 184144	OM
2.	Amjed Iqbal	Mohd Iqbal	153 Muradpur Dist - Rajouri Pin - 185131	OM/ST2
3.	Ufaq Mushtaq	D/o Pz Mushtaq Ahmad Shah	Dangiwacha Near PHC Dangiwacha Dist - Baramulla Pin - 193303	OM
4.	Anchal Gupta	D/o Suraj Gupta	Hno 02 Enclave 1 A Roop Nagar Jammu North Dist - Jammu Pin - 180013	OM
5.	Vasudha Sharma	D/o Ashok Kumar Sharma	R/O Jansal P/O Dhamma Majalta Majalta Dist - Udhampur Pin - 184205	OM
6.	Muskan Puri	D/o Raj Kumar	31 Sector 7 Trikuta Nagar Trikuta Nagar Dist - Jammu Pin - 180020	OM
7.	Abdul Nafeh Rehmani	Mohammad Talha Jehangir Rehman	P-322a Onagam Dist - Bandipora Pin - 193502	OM
8.	Deeksha Sharma	D/o Virender Kumar	Ward No. 9 Main Bazar Hiranagar Teh. Hiranagar Dist - Kathua Pin - 184142	OM
9.	Tarush Kumar Oberoi	Pardeep Kumar Oberoi	Hno-293 Wno-11 Mohalla Panditan Haveli Dist - Poonch Pin - 185101	OM/ST2
10.	Shikha Jamwal	D/o Balbir Singh Jamwal	C O Seeta Devi Village Garnai Post Office Rehmbal Udhampur Dist - Udhampur Pin - 182101	OM
11.	Kritika Jain	D/o Sanjeev Jain	95-1/A East Extension Trikuta Nagar Jammu Dist - Jammu Pin - 180020	OM
12.	Gaurang Resutra	Nutan Resutra	113 Rehari Colony Jammu West Dist - Jammu Pin - 180005	OM
13.	Mohmad Aleem Syed	Mohmad Syed Keelu	Syed Sahib Kadipora Dist - Anantnag Pin - 192101	OM
14.	Sonam	D/o Kuldeep Raj Sharma	Vill. Dharam Khoo P.O Gharota Bhalwal Dist - Jammu Pin - 181122	OM
15.	Sharida Rashid	D/o Abdul Rashid Khan	Nussu Badragund Badragund Qazigund Dist - Anantnag Pin - 192221	OM
16.	Manvika Koshal	D/o Krishan Kumar Koshal	221 Pacci Dhaki Jammu Dist - Jammu Pin - 180001	OM

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17.	Shazia Manzoor	D/o Manzoor Ahmad Sheikh	Bon Mohallah Kehribal Mattan Dist - Anantnag Pin - 192125	RBA
18.	Miss Saiqa Sharief Khan	D/o Mohd Sharief Khan	96 Marghan Nar Mendhar Dist - Poonch Pin - 185111	ST2
19.	Stanzin Itzes Chosket	D/o Nema Stanzin	Besthang House Village Shey B.P.O Thiksay Leh Ladakh Dist - Leh Pin - 194101	ST1
20.	Rasleen Kour	D/o Harbhajan Singh Rana	H No 245/1a Extension South Trikuta Nagar Jammu Dist - Jammu Pin - 180020	EWS
21.	Syed Sibtain Mehdi	Syed Muried Hussain Shah	38 Dharan Gursai Gursai Mohri Mendhar Dist - Poonch Pin - 185111	ST2
22.	Priyanka Bhardwaj	D/o Prem Lal	Village Amowal Vijaypur Vijaypur Dist - Samba Pin - 184120	SC
23.	Vatsalya Chadha	D/o Sunil Chadda	H.No 59 Ward No 15 Panjpeer Salani Rajouri Dist - Rajouri Pin - 185132	ST2
24.	Amar Kumar	Jia Lal	Village Maira Post Jourian Jammu Dist - Jammu Pin - 181202	SC
25.	Anamika Angral	D/o Suresh Kumar Angral	H.No.2 Lane No.6 Extn. Greater Kailash Jammu Dist - Jammu Pin - 180011	SC
26.	Shuhab Shabir	Shabir Hussain Najar	House No 21 Ward No 8 Near Pasri Bus Stand Bhaderwah Dist - Doda Pin - 182222	SLC
27.	Mudasir Fazal Dader	Fazal U Din	13 Goose Kupwara Dist - Kupwara Pin - 193222	ST1
28.	Shweta Shavan	D/o Ashok Kumar	Village Thalela P O Bhella Tehsil Bhella Doda Dist - Doda Pin - 182201	SC
29.	Nusrat Kabir	D/o Abdul Kabir	Village Chalote Behota Roat Doda Dist - Doda Pin - 182201	RBA
30.	Sahiba Banotra	D/o Satish Chander Banotra	H No 20 B Lane No 1 Basant Nagar Janipur Jammu Dist - Jammu Pin - 180007	SLC
31.	Syeed Faheem	Syeed Mumtaz	92 Watalbagh Lar Dist - Ganderbal Pin - 191131	RBA
32.	Abaid Ullah	Mushtaq Ahmed	Ward No. 7 Village Hari Surankote Dist - Poonch Pin - 185121	ST1
33.	Sanyogita Saini	D/o Ranjit Singh	Kool Kalan Mansa Ram House Arnia Dist - Jammu Pin - 181131	ALC
34.	Mohd Sala Ud Din	Mohd Younis	Vill Khanatar Haveli Haveli Dist - Poonch Pin - 185101	ST1

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35.	Zahir Irshad Butt	Irshad Ahmed Butt	35 Mohalla Qilla Bhaderwah Dist - Doda Pin - 182222	EWS
36.	Riju Gupta	Vijay Kumar	H.No.43 W.No.2 / Kashmiri Mohalla Akhnoor Dist - Jammu Pin - 181201	ALC
37.	Dawood Ahmad Bhat	Mohd Sadiq Bhat	Sultanpora, Zachaldara, Kupwara	RBA/PHC(L)
38.	Tania Mahajan	D/o Rajesh Mahajan	C/O Gurmeet Tent House Sector 1 Sanjay Nagar Jammu South Dist - Jammu Pin - 180004	EWS
39.	Divyam	Devinder Kumar	Ward No Two House No Nineteen Near K.V.K High School Ramnagar Ramnagar Dist - Udhampur Pin - 182122	EWS

1/16/22